

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 314
IB-743(ND)/2022

IN THE MATTER OF:

M/s. Monolithic Investments Pvt Ltd

.....APPLICANT/PETITIONER

SECTION

U/s 59(7)

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhinarayan Mishra, Advocate

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **31.05.2023.**

Sd/-
(Court Officer)